

Annexure-6

Name of the corporate debtor: Nimitaya Hotel and Resorts Limited;

Date of commencement of CIRP: 24/12/2021;

List of creditors as on: 25/04/2022

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	NA	Bakul Bhowmik	06-01-2022	1,00,417.00	77,884.00	Employee Dues	No	0%	-	-	-	22,533.00	Note 1
2	NA	Pargat Singh	10-01-2022	-	-	Employee Dues	No	0%	-	-	-	-	Note 2
3	NA	Farah Tarannum	10-01-2022	-	-	Employee Dues	No	0%	-	-	-	-	Note 2
4	NA	Ajay Kapoor	10-01-2022	-	-	Employee Dues	No	0%	-	-	-	-	Note 2
5	NA	Neeraj Sehrawat	10-01-2022	-	-	Employee Dues	No	0%	-	-	-	-	Note 2
6	NA	Chanchal Singh	10-01-2022	1,25,000.00	-	Employee Dues	No	0%	-	-	1,25,000.00	-	
7	NA	Subas Ranjan Mahopatra	13-01-2022	-	-	Employee Dues	No	0%	-	-	-	-	Note 2
8	NA	Neetu Shama	17-01-2022	41,826.00	-	Employee Dues	No	0%	-	-	41,826.00	-	

2,67,243.00	77,884.00
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-	-	-	1,66,826.00	22,533.00
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Note 1: The claimant has demanded interest amount over the pending gratuity dues which is not admitted.

Note 2: Neither the amount of the claim has not been provided by the Claimants, nor the claimant has filed the claim form in the applicable form as prescribed under the IBBI(IRPCP) Regulations, 2016.

RP has asked the claimants to file their claims in the prescribed Form along with relevant proofs and documents.